

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P (IB) No.387/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> December 2017, 10.30 A.M**

|                     |  |   |                     |
|---------------------|--|---|---------------------|
| Name of the Company |  | State Bank of India-Vs-Adhunik Alloys & Power Ltd |                     |
| Under Section       |  | 7 IBC   |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of                            | Signature with date |
|                     |  | Corporate Debtor                                  |                     |

*Piyali Basak*  
06/12/17

For Applicant

Mr. Sidhartha Sharma, Advocate

Ms. Piyali Basak, Advocate

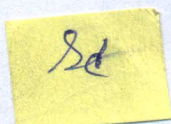
Ms. Namrata Basu, Advocate

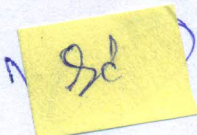
**ORDER**

Ld. Counsel for the corporate debtor are present.

Ld. Resolution Professional has filed the progress report dated 30/11/2017, which may be taken on record.

List on 04/01/2018 for further consideration.

  
(Jinan K.R.)  
Member (J)

  
(V.P. Singh)  
Member (J)